

SL. No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/981/2024 in CP(IB) No.324/7/HDB/2020
NAME OF THE COMPANY	A.L.Sudershan Constructions Company Ltd
NAME OF THE PETITIONER(S)	Syndicate Bank
NAME OF THE RESPONDENT(S)	A.L.Sudershan Constructions Company Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/981/2024

Present: Ld. Counsel Ms. JVL Bharati for the Liquidator.

Mr. KMK Prasad, Liquidator.

This is an application filed by the Liquidator to take on record the 3rd progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)